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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

M.A. 471/95 in

O.A. No. 373/95

New Delhi, this the 21st March, 1995

Hon'ble Shri J.P. Sharma, Member (J)

1. Shri V.K. Wadhwa,  
Section Officer,
2. Shri R.D. Gupta,  
Section Officer
3. Shri Bakshi Ram,  
Section Officer
4. Shri K.K. Khattar,  
Section Officer
5. Shri T.R. Sharma,  
Section Officer

(All working in Deptt. of Biotechnology,  
Block 2, 7 - 8th Floor, CGO Complex,  
New Delhi.)

... Applicants

By Advocate None

Vs.

1. Union of India  
through  
Secretary,  
Department of Biotechnology,  
Ministry of Science & Technology,  
Block 2, 7 - 8th Floor,  
CGO Complex, Lodi Road,  
New Delhi.
2. Secretary,  
Department of Personnel & Training,  
North Block, New Delhi.

... Respondents

ORDER (ORAL)

None appeared for the applicants even second time.

The applicant wanted to file some M.A. but the same has not been filed in pursuance of the orders dated 8.3.95. The applicant, therefore, is not interested in pursuing this matter. None appeared on the first call. The application as well as M.A. is therefore dismissed for non prosecution in default.

  
(J.P. SHARMA)  
MEMBER (J)

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